

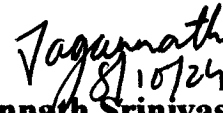
(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No. K-13019/01/2024-US.I
Government of India
Ministry of Law & Justice
Department of Justice
(Appointments Division)

Jaisalmer House, 26, Man Singh Road,
New Delhi-110 011,
Dated: 08th October, 2024.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint S/Shri (i) Sanjeev Jayendra Thaker, (ii) Deeptendra Narayan Ray and (iii) Maulik Jitendra Shelat, to be Judges of the Gujarat High Court, in that order of seniority, with effect from the date they assume charge of their respective offices.


(Jagannath Srinivasan)
Joint Secretary to the Government of India
Tele: 2338 3037

To


The Manager,
Government of India Press,
Minto Road,
New Delhi.

No. K-13019/01/2024-US.I

Dated: 08.10.2024.

Copy to:-

1. S/Shri (i) Sanjeev Jayendra Thaker, (ii) Deeptendra Narayan Ray and (iii) Maulik Jitendra Shelat, Advocates through the Registrar General of the Gujarat High Court, at Sola, Ahmedabad.
2. The Secretary to Governor of Gujarat, Gandhinagar.
3. The Secretary to Chief Minister of Gujarat, Gandhinagar.
4. The Secretary to Chief Justice of the Gujarat High Court, at Sola, Ahmedabad.
5. The Chief Secretary, Government of Gujarat, Gandhinagar.
6. The Registrar General of the Gujarat High Court, at Sola, Ahmedabad.
7. The Accountant General, Gujarat, Gandhinagar.
8. The President's Secretariat, (CA. II Section), New Delhi.
9. PS to Principal Secretary to the Prime Minister, South Block, New Delhi.
10. Registrar (Conf.), o/o Chief Justice of India, 07, Krishna Menon Marg, New Delhi.
11. PS to MoS (I/C) L&J/ PPS to Secretary (Justice).
12. Technical Director (NIC), Department of Justice, with a request to upload the notification on the website of the Department (www.doj.gov.in).


08/10/2024
(Prem Chand)

Under Secretary (Appointments-I)
Tel: 23382978